



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2010-11/371

RPCD.CO.RRB.AML.No. 7861 /03.05.28 (A)/2010-11

January 17, 2011

The Chairmen
All Regional Rural Banks (RRBs)

Dear Sir,

Anti-Money Laundering (AML) / Combating of Financial Terrorism (CFT) - Standards

Please refer to our circular [RPCD.CO.RRB.AML.No.3186/03.05.28\(A\)/2010-11 dated September 9, 2010](#) forwarding therewith the Financial Action Task Force (FATF) Statement identifying a list of jurisdictions which have strategic AML/CFT deficiencies.

2. FATF, has further issued a Statement on October 22, 2010 ([copy enclosed](#)) calling upon jurisdictions listed in the Statement to complete the implementation of their action plan within the timeframe. The FATF, in the Statement has called upon its members to consider the information given in the Statement.

3. All Regional Rural Banks are accordingly advised to consider the information contained in the enclosed Statement.

4. Please advise Principal Officer of your bank to acknowledge receipt of this circular letter to our Regional Office concerned.

Yours faithfully,

(B.P.Vijayendra)
Chief General Manager
Encl: As above